

(2024) 04 MAN CK 0008

Manipur High Court (Imphal)

Case No: Writ Petition (C) No. 49 Of 2024, Miscellaneous Case (Writ Petition (C)) No. 23 Of 2024

Chandrakant Rajkumar

APPELLANT

Vs

State Of Manipur & Ors.

RESPONDENT

Date of Decision: April 3, 2024

Hon'ble Judges: Ahanthem Bimol Singh, J

Bench: Single Bench

Advocate: Donnapriya Asem, S. Kaminikumar, Niranjan Sanasam

Judgement

Ahanthem Bimol Singh, J

Mrs. Donnapriya Asem, learned counsel appearing for the petitioner seeks one week's time for filing rejoinder affidavit.

Mr. S. Kaminikumar, learned CGSC and Mr. Niranjan Sanasam, learned GA appearing for the respondents submitted that they have no objection.

As prayed for, list these cases again on 03-05-2024.